

Annexure-7

Name of the corporate debtor: Byindia Creations Pvt Limited;

Date of commencement of CIRP: 23-06-2025;

List of Creditors Updated on: 20-03-2026

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% of voting share in CoC, if applicable
1	Government of Gujarat, Office of Assistant Commissioner State Tax		04.07.2025	1,85,32,306.00	1,85,32,306.00	Govt Dues									Claim amount has been Provisionally Admitted as the Books of Account of CD is not available. It is treated as a secured claim in terms of the judgment of the Hon'ble Supreme Court in State Tax Officer v. Rainbow Papers Ltd. (2022)
2	Assistant Director, ESIC, Surat		07.07.2025	1,07,325.00	1,07,325.00	Govt Dues									Claim amount has been Provisionally Admitted as the Books of Account of CD is not available.
3	Income Tax Department		14.08.2025	2,76,65,190.00	2,76,65,190.00	Govt Dues									Claim amount has been Provisionally Admitted as the Books of Account of CD is not available.
4	Regional Provident Fund Commissioner-II Regional Office, Surat		22.08.2025	23,77,288.00	-	Govt Dues							23,77,288		Claim form and related documents not yet submitted. Reminder mail sent
5	The Income Tax Officer, TDS-1		27.02.2026	7,19,929.00	7,19,929.00	Govt Dues									TDS Demand
	Total			4,94,02,038.00	4,70,24,750.00	0.00		0.00	0.00	0.00%	0.00	0.00	-	23,77,288	